

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. IA 2589/2021 In C.P. (IB) 3872(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - Santanu T Ray
IN THE MATTER OF
ICICI Bank Ltd.
V/s
Nakshatra World Limited.

Section: 60(5) Application under any other provisions- IBC U/s 7 of (IBC)

ORDER

IA.No.2589/2021: - Adv. Rohit Gupta a/w Adv. Abha Patel appeared for the Liquidator / Applicant. Mr. Shantanu T Ray appeared for the Applicant /Liquidator in person. List this matter on **23.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)